

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.03.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S.No. | Case No. | Name of the parties | Counsel for Appellants |
|--------------|--|---|-------------------------------|
| 1. | I.A. No. 1030 of 2020 in Comp. App. (AT) No. _ of 2020 | Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors. | Arjun Asthana |
| 2. | I.A. No. 1034 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020 | M. Perumal & Ors. Vs. P Dot G Construction Pvt. Ltd. & Anr. | PallavMongia |
| 3. | I.A. No. 33 of 2020 in Compensation App. (AT) No. _ of 2020 | East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd. | Kunal Mehra |

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By Order
-sd/-

Assistant Registrar